

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 1742/2019

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

MOHD. ISLAM & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.185440/2018-CONDONATION OF DELAY
IN FILING and IA No.185442/2018-EXEMPTION FROM FILING O.T.)

Date : 01-03-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ardhendumauli Kumar Prasad, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is not complete on respondent No.1. Ld. Advocate,
Mr. Abhimanyu Singh, appearing on behalf of Mr.Sunny Chaudhary,
Advocate-on-record appears for respondent No.1. He seeks time
to file vakalatnama and counter affidavit. Be filed within
four weeks.

Ld. Counsel for the petitioner to take fresh steps for
service of respondent Nos.2 to 4 within two weeks.

List again on 29.4.2019.

ANIL LAXMAN PANSARE
Registrar